

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No.168 of 2013 &  
I.A. 241 of 2013**

**Dated: 8<sup>th</sup> November, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Bansal Alloys & Metals (P) Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Aalok Jagga  
Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1  
Mr. Anand K. Ganesan for  
PSPCL

**ORDER**

Post the matter for hearing on **11.12.2013** along with Appeal  
No. 142 of 2013.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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